

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

49. CP/69(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **11.01.2023.**

NAME OF THE PARTIES: SHIV TULJA SUGAR LIMITED
Vs
ROC, Mumbai

SECTION: 252 (1) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
06.03.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
SH. KULDIP KUMAR KAREER,
Member(Judicial)

/NT/